

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/01193/2020

This the 24th day of March, 2021



**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Mohd. Ramzan Dar (aged 58 years) S/o Ali Mohammad Dar R/o Ari Panthan Budgam, Kashmir.

.....Applicant

(Advocate:- Mr. S.S. Bashir-**Not Present**)

Versus

Managing Director J&K State Forest Corporation Kashmir Srinagar and 04 others.

.....Respondents

(Advocate: Mr. Amit Gupta, A.A.G.)

**O R D E R
[ORAL]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last previous dates also i.e. 12.01.2021 and 04.03.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e. 24..03.2021 for appearance of applicant. It seems

that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.



(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

/M.M/